

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.1599/67942-68167/F.1(3)/Gaz/2022, Dated 08.09.2022, the following Committee is hereby re-constituted with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Administrative & Legal Affairs Advisory Committee	Ms. Shalinder Kaur Principal District & Sessions Judge (Shahdara)	Chairperson
	Sh. Arun Sukhija Additional Sessions Judge (East)	Member
	Sh. Arun Kumar Garg Additional District Judge (Central)	Member
	Sh. Atul Krishna Aggarwal Additional Sessions Judge (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

*GIRISH KATHPALIA*  
14.09.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)  
Delhi

No. 70429-457

/F.1(3)/Gaz/2022

Dated 14 SEP 2022

**Sub:- Re-constitution of Committee.**

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court Complexes, Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. The Sr. AO(J)/AO(J)/Branch In-charge, Admn. Branch (I,II&III), Facilitation Branch, Recruitment/Promotion Cell, Care Taking Branch (Central) Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi

